

State	2014-15	2015-16	2016-17
Haryana	1228.45	1169.49	1081.34
Maharashtra	1657.30	1547.11	710.9
Karnataka	576.00	605.1	548.15
Punjab	369.48	317.33	269.68
Gujarat	49.90	114.89	109.2
Rajasthan	31.57	178.41	52.47
Andhra Pradesh	28.63	49.85	22.15
Kerala	20.99	25.37	21.03
Puducherry	9.73	8.45	13.53
Goa	0	0	11.48
Telangana	11.35	0	11.43
Uttarakhand	3.70	1.9	1.93
Himachal Pradesh	17.50	18.18	0
Madhya Pradesh	1.34	1.1	1.3
Assam	0.73	0	0
TOTAL	34850.49	33382.76	31160.52

Source: CLE membership records

(c) Setting up of Industries is a State subject; details in this regard are not maintained by Department of Industrial Policy and Promotion (DIPP). Closure of units in the leather Sector post demonetization has not been reported to the Department by the industry stakeholders.

Bracketing of india by the US for retaliatory trade tariff

4169. SHRI K. R. ARJUNAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether it is a fact that the US has bracketed India, for retaliatory trade tariff if India does not ease up on taxing American imports;

(b) if so, the details thereof; and

(c) the steps proposed to be taken up with the US Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) and (b) While US keep raising the

issue of import duties on certain specified items, there has been no discussion about imposing of retaliatory trade tariff with regard to import duties on American exports to India.

(c) It is Government's pro-active policy to encourage its exports, and the issues arising in bilateral trade from time to time are taken up with the Government of United States at various levels, including at the highest level. India has also taken up with the U.S. to exempt India from the steel and aluminium tariffs. India is examining all the options to deal with the issue, in case it is not resolved bilaterally.

Export of pure gold

4170. SHRI D. KUPENDRA REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is contemplating to allow export of pure gold in the course of the proposed Comprehensive Gold Policy of the country;

(b) if so, the details thereof and the present status of the proposal;

(c) whether this move paves way for the import of raw gold into the country; and

(d) if so, the details thereof and the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) to (d) In Union Budget 2018-19 it is announced that the Government will formulate a comprehensive gold policy to develop gold as an asset class. However, at present, there is no proposal to allow export of pure gold.

Impact of ASEAN-India FTA on tea sector

4171. SHRI D. KUPENDRA REDDY: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government is aware that the implementation of the ASEAN-India Free Trade Agreement (FTA) will have an adverse impact on the Indian tea sector due to duty cut on import of tea; and

(b) if so, the details thereof and the remedial measures taken/being taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI C. R. CHAUDHARY): (a) and (b) The tariff commitments of tea import as per the Free Trade Agreement (FTA) executed between India and